

HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH

SUB: DISTRICT JUDGES - State Judicial Service - Sri P.V.Rambabu, III Addl. District and Sessions Judge, Tirupati, Chittoor District - Placed the services of the officer at the disposal of Hon'ble Executive Chairman, Andhra Pradesh State Legal Services Authority, Hyderabad for being appointed as Member Secretary, Andhra Pradesh State Legal Services Authority, Hyderabad on deputation basis - Relief arrangements - ORDERED.

READ: 1. High Court's D.O. Lr.No.3432/2016-B.Spl., dated 21.05.2016.
2. G.O.Rt.No.187, Law (L.A & J - SC.F) Department dated 22.06.2016.

ORDER ROC.NO.3432/2016-B.SPL. DATED:25.06.2016

The High Court is pleased to pass the following order:

Sri P.V.Rambabu, III Addl. District and Sessions Judge, Tirupati, Chittoor District, whose services are placed at the disposal of the Hon'ble Executive Chairman, Andhra Pradesh State Legal Services Authority, Hyderabad, for being appointed as Member Secretary, Andhra Pradesh State Legal Services Authority, Hyderabad on deputation basis initially for a period of one year from the date of assumption of charge, in the G.O.2nd read above, will immediately handover charge of his post to the Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-IV Addl. District and Sessions Judge, Tirupati, and proceed to take up his new appointment. He shall take charge of his post from the Member Secretary, Telangana State Legal Services Authority, Hyderabad.

The Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-IV Addl. District and Sessions Judge, Tirupati, will be in full additional charge of the post of III Addl. District and Sessions Judge, Tirupati, until further orders.


25/6/16
REGISTRAR (VIGILANCE)

To

1. The officer concerned.
2. The Prl. Secretary to Hon'ble the Acting Chief Justice and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
3. The Hon'ble Executive Chairman, Andhra Pradesh State Legal Services Authority, Hyderabad

4. The Registrar General, Other Registrars and District Judge (Enquiries), High Court of Judicature at Hyderabad.
5. The Central Project Coordinator, High Court of Judicature at Hyderabad (with a request to direct the concerned to upload the proceedings in the High Court's Website)
6. The Secretary to Government, Law (L.A & J - SC.C) Department, Government of Telangana, Hyderabad.
7. The Secretary to Government, Law (L.A & J - SC.F), Department, Government of Andhra Pradesh, Hyderabad.
8. The Director, Andhra Pradesh Judicial Academy, Secunderabad.
9. The Member Secretary, Andhra Pradesh State Legal Services Authority, Hyderabad.
10. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
11. The Prl. District and Sessions Judge, Chittoor.
12. The III Addl. District and Sessions Judge, Chittoor.
13. The Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-IV Addl. District and Sessions Judge, Tirupati, Chittoor District
14. The District Treasury Officer, Chittoor
15. The Sub Treasury Officer, Tirupati, Chittoor District

16. THE SECTION OFFICERS:-

(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (J) Special Officers Section, High Court of Judicature, Hyderabad